

**IN THE INCOME TAX APPELLATE TRIBUNAL
“C” BENCH : BANGALORE**

**BEFORE SHRI A. K. GARODIA, ACCOUNTANT MEMBER AND
SMT. BEENA PILLAI, JUDICIAL MEMBER**

ITA No. and Assessment Year	APPELLANT	RESPONDENT
1824/Bang/2019 2011-12	Smt. Dipti Dilip Wattamwar, H No.7-1-119/1, Jawahar Nagar, Raichur – 584 101. PAN : AASPW 5943 L	The Income Tax Officer, Ward – 4, Aayakar Bhavan, Udayanagar, Opp: Ayyappa Swamy Temple, Raichur – 584 101.
1825/Bang/2019 2011-12	Shri. Venkatesh Manvi Rajalabandi, H No.7-1-119/1, Jawahar Nagar, Raichur – 584 101. PAN : AMNPM 8067 E	The Income Tax Officer, Ward – 3, Aayakar Bhavan, Udayanagar, Opp: Ayyappa Swamy Temple, Raichur – 584 101.
1827/Bang/2019 2011-12	Smt. Manvi Rajalabandi Shyamsunder, H No.7-1-119/1, Jawahar Nagar, Raichur – 584 101. PAN : AMNPM 8069 L	The Income Tax Officer, Ward – 4, Aayakar Bhavan, Udayanagar, Opp: Ayyappa Swamy Temple, Raichur – 584 101.
1828/Bang/2019 2011-12	Smt. Malini Rajalabandi, H No.7-1-119/1, Jawahar Nagar, Raichur – 584 101. PAN : AJFPM 6751 N	The Income Tax Officer, Ward – 4, Aayakar Bhavan, Udayanagar, Opp: Ayyappa Swamy Temple, Raichur – 584 101.
1829/Bang/2019 2013-14	Shri. Vikram Arjuna Sreerama, H No.7-7-48/95, Jawahar Nagar, Raichur – 584 101. PAN : AZGPS 5876 F	The Income Tax Officer, Ward – 4, Aayakar Bhavan, Udayanagar, Opp: Ayyappa Swamy Temple, Raichur – 584 101.

1830/Bang/2019 2011-12	Smt. Monika Diliprao Wattamwar, H No.7-1-119/1, Jawahar Nagar, Raichur – 584 101. PAN : ABNPW 2987 Q	The Income Tax Officer, Ward – 4, Aaayakar Bhavan, Udayanagar, Opp: Ayyappa Swamy Temple, Raichur – 584 101.
Assessee by	: Shri. Nitish Ranjan, CA	
Revenue by	: Smt. R. Premi, JCIT (DR)(ITAT), Bengaluru	
Date of hearing	: 12.08.2020	
Date of Pronouncement	: 14.08.2020	

ORDER**Per Bench:**

These six appeals are filed by different but connected assesseees which are directed against separate orders of learned CIT(A) Kalaburagi all dated 28.06.2019. All these appeals were heard together and are being disposed of by way of this common order for the sake of convenience. .

2. In all these appeals, separate letters are filed by the learned AR of the assessee stating that the assessee has filed an application under Vivad Se Viswas Scheme and the same was duly accepted and therefore, the assessee wishes to withdraw these appeals. Accordingly, these appeals are dismissed as withdrawn.

4. In the result, all these six appeals of the assessee are dismissed.

Pronounced in the open court on the date mentioned on the caption page.

Sd/-
(BEENA PILLAI)
Judicial Member

Sd/-
(A.K. GARODIA)
Accountant Member

Bangalore,
Dated: 14th August, 2020.

/NS/*AKG

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| 1. Appellants | 2. Respondent | 3. CIT |
| 4. CIT(A) | 5. DR, ITAT, Bangalore. | 6. Guard file |

By order

Assistant Registrar,
ITAT, Bangalore.